

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 299 of 2013 (SZ) (Suo Motu)**

Applicant(s)

Respondent(s)

Tribunal on its own motion on the News item reported in "the Hindu" dated of 25.10.2013 about beach at Adyar Estuary with trash, rubble.

Vs. (1) The Principal Secretary,  
Environment and Forests, Govt  
Tamil Nadu, Chennai

- (2) The Secretary, PWD, Chennai  
(3) The Commissioner,  
Corporation of Chennai,  
Chennai.  
(4) The Chairman, TNPCB, Chennai  
(5) The Member Secretary, Tamil Nadu  
Coastal Zone Management  
Authority, Chennai

Legal Practitioner for Applicant(s)

Legal Practitioners for Respondents

M/s. E.Manoharan  
for R-1, R-2 & R-5  
Shri R. Suryaprakash  
& Vidhyalakshmi Vipin for R-3  
Mrs.Rita Chandrasekar for R4

**Application No. 164 of 2014 (SZ)**

Applicant(s)

Respondent(s)

P. Edwin Wilson,  
Purasawalkam, Chennai.  
Legal Practitioner for Applicant(s)

Vs. The State of Tamil Nadu,  
Rep. by its Chief Secretary & others  
Legal Practitioner for Respondent(s)

M/s. Syed Azam Mohammed and  
A.M. Sindhuja

M/s. E.Mahoharan for R1 to R4  
and R-6, R7 and R15  
Mr.R. Suriyaprakash for R-5  
Mrs. Me.Saraswathi for R-8  
Mrs. Rita Chandrasekar for R-9  
Shri. R. Janakiraman for R-10  
M/s. R. Senthil Kumar and  
Raghavendra Ross Divakar for R-11  
Mr. B. Manoharan for R-12  
M/s. P. Gnanasekaran  
Mr.M.R.Gokul Krishnan for R-13  
Mr. D.S. Ekambaram for R-14  
M/s.C.Ramesh, C.Balaji for R16  
M/s.P.Rathenavel, C.Mariappan,  
M.Ezilarasan &

C.Sundaramoorthy for R17 & R18  
Mr.Stanly Hebzon Singh for R19  
M/s.S.Ratnasabapathy &  
Shiva Kumar for R20 to R24

**Application No.164 of 2015 (SZ)**

Applicant(s)

Respondent(s)

Jawaharlal Shanmugam  
72/144, Lattice Bridge Road,  
Tiruvanmiyur, Chennai 600041

- Vs. Tamil Nadu State Pollution  
Control Board  
rep. by its Chairman  
No.76, Anna Salai, Guindy, Chennai 32
2. The Principal Secretary,  
Public Works Department,  
Government of Tamilnadu, Secretariat,  
Fort St.George,  
Chennai 600009
  3. The Managing Director,  
Chennai Metropolitan Water Supply  
Sewerage Board, No.1, Pumping  
Station Road,  
Chindatripet, Chennai 600002
  4. The Chairman, Inland Waterways  
Authority of India,  
(Ministry of Shipping), A-13, Sector-1  
Noida, Uttar Pradesh
  5. Corporation of Chennai rep. by its  
Commissioner, Ribbon Building,  
Chennai-3
  6. Chennai River Restoration Trust  
(CRRT)  
Rep. by its Member Secretary,  
Government of Tamil Nadu

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.G.Velmurugan,  
Girija Velmurugan & K.S.Elangovan

Mrs.Yasmeen Ali for R1  
M/s. E.Manoharan for R2, R3 & R6  
Mr.Surya Prakash for R5  
M/s.Su.Srinivasan for R4

**Application No. 130 of 2016 (SZ)**

Applicant(s)

Respondent(s)

S.Muthumeena  
No.58 B Back Lakshmi Nivas Flat  
Marshall Road, Egmore, Chennai

1. The Secretary to Government,  
Public Works Department, Government of  
Tamilnadu, Secretariat, Fort St.George,  
Chennai 600009

2. The Chief Engineer,  
Water Resource Organisation,  
Public Works Department, Chepauk,  
Chennai 600005
3. The Executive Engineer,  
Public Works Department, Government of  
Tamilnadu, Secretariat, Fort St.George,  
Chennai 600009
4. Tamil Nadu State Pollution Control Board  
rep. by its Chairman  
No.76, Anna Salai, Guindy, Chennai 32
5. The District Environmental Engineer,  
Tamil Nadu State Pollution Control Board  
No.6/1, Murugesan Street, Arumbakkam,  
Chennai 600106
6. The Commissioner,  
Corporation of Chennai  
Ribbon Building, Chennai
7. The Chairman,  
Tamil Nadu Electricity Board  
No.190, Anna Salai, Chennai

Legal Practitioners for Applicant(s)

M/s.Tamizh Law Firm  
R.Amardeep & T.Arunkumar

Legal Practitioners for Respondents

M/s.E.Manoharan for R1 to R3  
Mr.A.Ilango for R4 & R5  
Mr.Surya Prakash for R6  
Mr.Gnanasekaran for R7

| Note of the Registry | Orders of the Tribunal   |
|----------------------|--|
| Item No.5 to 8       | <p>Date: 21<sup>st</sup> December, 2017</p> <p>The learned counsel representing the State of Tamil Nadu submits that the Joint Inspection has already been completed and the Report will be filed within two days. Let the same be filed before the Registry.</p> <p>List the matters on 25.01.2018.</p> <p style="text-align: right;">....., JM<br/>(Justice M.S.Nambiar)</p> |